NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/71/CAA/2017

NAME OF THE TRANSFEROR

: MAGIC WOODS EXPORTS PVT LTD

NAME OF THE TRANSFEROR

: MODULAR KITCHEN.COM PVT LTD

NAME OF THE TRANSFEREE

: INDVCA SOLUTIONS I PVT LTD

UNDER SECTION

: 230 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

G.V. MOHAN KUMAR

Coursel for Petitioned

ORDER

Counsel for both the parties present and prayed for time for arguments. At request, time is enlarged. Put up on 13.09.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)